


FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
ADAPTIO FACILITY MANAGEMENT PRIVATE LIMITED
OPERATING IN OFFERING OF FACILITATION SERVICES AT CHENNAI****(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016)**

Sl.No.	Relevant particulars	Particulars furnished
1	Name of the Corporate Debtor along with PAN and CIN	ADAPTIO FACILITY MANAGEMENT PRIVATE LIMITED PAN: AAOCA6200D CIN: U74999TN2016PTC111722
2	Address of the registered Office	No.1/12, 6 th Cross Street, Venkateshwara Nagar, Ramapuram, Chennai 600089
3	URL of website	NIL
4	Details of place where majority of fixed assets are located	NIL
5	Installed capacity of main products/services	Soft services which includes house keeping, lawn maintenance and hard services inclusive of electrical and mechanical maintenance, production support, staffing services, security and hospitality services for various types of industries.
6	Quantity and value of main products/services sold in last financial year	Rs. 11.95 crores as at 31.3.2023 and details till 12.9.2024 is awaited.
7	No. of employees/workmen	NIL as on date
8	Further details including last available financial statements (with schedules) of two years, list of creditors are available at URL	Write email to cirp.adaptio@gmail.com
9	Eligibility for resolution applicants u/s 25(2)(h) of the code is available at URL	For detailed EO and eligibility Criteria please write email to cirp.adaptio@gmail.com
10	Last date for receipt of expression of interest	16 th December 2024
11	Date of issue of provisional list of prospective resolution applicants	26 th December 2024
12	Last date for submission of objection to provisional list	31 th December 2024
13	Date of issue of final list of prospective resolution applicants	10 th January 2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	15 th January 2025
15	Last date for submission of resolution plan	15 th February 2025
16	Process email id to submit expression of interest	cirp.adaptio@gmail.com


CS SATYADEVI
COMPANY SECRETARY AND INSOLVENCY PROFESSIONAL
C.P. NO. 2307/IBBI/PA-002/IP-N00071/2017-18/10205
NUNGAMBAKKAM, CHENNAI-600 034

Place: Chennai/Date: 29.11.2024

Satyadevi Alamuri

Resolution
Professional of Adaptio Facility Management Pvt Ltd
Registration No.: IBBI/PA-002/IP-N00071/2017-18/10205
Registered Address : 23 Lake Area, 3rd Cross Street,
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Email id regd with IBBI: satyadevifcs@gmail.com

Published on 1.12.2024 in Financial Express (Chennai Edition) and Makkal Kural having circulation over Tamilnadu